NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 68(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> Smt. Ina Malhotra Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 7.10.2016

NAME OF THE COMPANY:

Mr Dinesh Gupta thrugh His GPA Sh. Rajesh Gupta Vs.

M/s. Bharat Rasayan Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 2013.

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Mr. U. C. Chaudhay Softhin Patitions.
2. Governo Rishi Hu

3. Mimanshi Lij phin

A. Ms. LAKSHMI GURUNG Adv. R-1 & R-2

Order

For orders see order in CP 65(ND)/2016